

RAO): (a) and (b). Food Corporation of India already has owned storage capacity in the State of Jammu and Kashmir and has plans to construct additional capacity of 21,700 tonnes at Jammu, Anantnag, Ramban, Doda, Leh and Kargil.

(c) to (e). In 1978, the State Government had suggested maintaining buffer stocks at Srinagar. The matter was discussed between the State Government and the Food Corporation of India. The requirements of food-grains of the State are being met satisfactorily at present, through the storage depots in the State, including those at Srinagar and Jammu.

वधनान शुगर मिल, गोंडा

*629. श्री आनन्द सिंह : क्या कृषि मंत्री यह बताने की कृपा करेंगे कि वधनान शुगर मिल, गोंडा, उत्तर प्रदेश को चलाने के लिए सरकार ने अब तक कितनी धनराशि दी है तथा इस प्रयोजन के लिए चालू वर्ष के दौरान और कितनी धनराशि दिए जाने का विचार है ?

कृषि और सामाज्य पुनर्निर्माण मंत्री (श्री बीरेन्द्र सिंह राव) : केन्द्रीय सरकार ने सकारेरिया शुगर मिल वधनान को अब तक कुल 130 लाख रुपये का ऋण दिया है। चीनी उपक्रम (प्रबन्ध ग्रहण) अधिनियम 1978 के अधीन इस मिल का प्रबन्ध केन्द्रीय सरकार के हाथ में दिया गया है। चालू वर्ष के दौरान और ऋण देने से संबंधित प्रस्ताव विचाराधीन है।

Relief for Drought Affected Andaman and Nicobar Islands

*630. SHRI MANORANJAN BHAKTA: Will the Minister of AGRICULTURE be pleased to refer to the reply given to Unstarred Question No. 144 on 9 June, 1980 regarding drought in Andaman and Nicobar Islands and state:

(a) whether seeds and pesticides have since been supplied to cultivators to enable them to resume their work on fields now after the start of the monsoon this year, if not, the reason for delay;

(b) whether Government have decided to defer recovery of various loans taken by cultivators either from

Government or from Banks in view of the drought last year; and

(c) whether a moratorium on such loans has been demanded till the cultivators stand on their own feet again after drought condition is over?

THE MINISTER OF AGRICULTURE AND RURAL RECONSTRUCTION (SHRI BIRENDRA SINGH RAO): (a). Seeds and pesticides are being supplied to the cultivators in time as per their indents.

(b) and (c). Andaman and Nicobar Islands Administration has rescheduled repayment of colonisation loans while granting full/partial remission according to situation of each case and it has fixed 15-1-1981 for payment of first instalment. The settlers would not therefore be treated as defaulters for non-payment of colonisation loans upto 15-1-1981 for the purpose of new loans. The Administration is also considering the question of granting two years moratorium for agricultural loans advanced by the Directorate of Agriculture, to enable the cultivators (defaulters) to avail of the agricultural departmental loans.

Money Order Forms in Regional Languages

*631. SHRI ARJUN SETHI: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether the money order forms are available in the Post Offices in the regional languages also; and

(b) if not, whether Government propose to make available these forms in regional languages for the facilities of the local people?

THE MINISTER OF COMMUNICATIONS (SHRI C. M. STEPHEN): (a) and (b). Postmasters General have been instructed to get the Money Order Forms printed in three languages i.e. Hindi, English and the regional languages and make them available in Post Offices. Money Order Forms printed in three languages have